NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on 20^{th} September 2025 :-

I

The Division Bench presided over by the Hon'ble Shri Justice G. S. Kulkarni will not be available for judicial work. Urgent mentioning and placing of matters, if any, is allowed before the Division Bench presided over by the Hon'ble Shri Justice Ravindra V. Ghuge

II

The Hon'ble Ms. Justice Aarti A. Sathe will sit Singly in Court Room No. 54 and will take up Writ Petitions relating to Maintenance.

Dated this 19th day of September 2025.

By Order

Sd/(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S., Bombay.

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A. S., Bombay